

FORM NO. X
[See Rule 85]

APPELLATE TRIBUNAL FOR ELECTRICITY
.....BENCH

Appeal/Petition No..... of 200.....

Deposition of PW/RW

- 1. Name :
- 2. Father's/Mother's/Husband's Name :
- 3. Age :
- 4. Occupation :
- 5. Place of Residence and address :
- 6. Name of the Officer administering the Oath / affirmation :
- 7. Name of the Interpreter if any, duly Sworn/ solemnly affirmed :

Duly sworn/ solemnly/ affirmed

Examination-in-chief : By

Date :

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Cross examination : By

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Re-examination, if any:

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(Signature of the witness on each page)

Statement of witness as recorded was read over/translated to the witness, who admitted it to be correct.

Signature of the Member of the Tribunal with date